

in the corresponding period last season, but at levels higher than the procurement prices fixed. The procuring agencies are purchasing grains offered for sale

12 hrs

PAPERS LAID ON THE TABLE

NATIONAL SAVINGS ANNUITY CERTIFICATE RULES, 1976, NOTIFICATION UNDER GOVERNMENT SAVINGS CERTIFICATES ACT AND DETAILED DEMANDS FOR GRANTS, 1976-77 OF MINISTRIES OF DEFENCE, EXTERNAL AFFAIRS AND HOME AFFAIRS

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI) I beg to lay on the Table—

- (1) A copy of the National Savings Annuity Certificate Rules, 1976 (Hindi and English versions) published in Notification No GS 239(E) in Gazette of India dated the 18th March, 1976 under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959
- (2) A copy of Notification No GSR 240(E) (Hindi and English versions) published in Gazette of India dated the 18th March, 1976 issued under sub-section (3) of section 1 of the Government Savings Certificates Act, 1959
[Placed in Library See No LT-13553/76]
- (3) A copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries for 1976-77—

- (i) Ministry of Defence
- (ii) Ministry of External Affairs

(iii) Ministry of Home Affairs
[Placed in Library. See No LT-10559/76].

REVIEW AND ANNUAL REPORT OF WATER AND POWER DEVELOPMENT CONSULTANCY SERVICES (INDIA) LTD, NEW DELHI FOR 1974-75 WITH AUDITED ACCOUNTS

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH), I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 —

- (1) Review by the Government on the working of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1974-75
- (2) Annual Report of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library See No LT-10560/76]

TAMIL NADU PRIVATE COLLEGES (REGULATION) ORDINANCE 1976 AND ANNUAL ACCOUNTS OF UNIVERSITY OF DELHI FOR 1973-74 WITH AUDIT REPORT

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) I beg to lay on the Table—

- (1) A copy of the Tamil Nadu Private Colleges (Regulation) Ordinance, 1976 (Tamil Nadu Ordinance No 11 of 1976) (Hindi and English